

(1)

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH,
JABALPUR

Original Application No. 378 of 2005

Jabalpur this the 26th day of July, 2006

Hon'ble Dr. G.C. Srivastava, Vice Chairman
Hon'ble, Mr. A.K. Gaur, Judicial Member

Inayat Ali, aged about 39 years,
S/o Babban Ali, Ex-Card Holder
Employee, R/o G-188, 20 Kholi,
Near Railway Stadium, Jabalpur.

Applicant

(By Advocate – Shri H.R.Bharti)

Versus

1. Union of India,
Through General Manager,
West Central Railway, Jabalpur.
2. The Divisional Railway Manager,
Western Central Railway,
Jabalpur.

Respondents

(By Advocate – Shri H.B.Shrivastava)

O R D E R(Oral)

By A.K. Gaur, Judicial Member :-

We have heard counsel for the parties and carefully perused the record.

2. The respondents are directed to get vigilence report within three months from today in respect of the applicant and after getting the vigilence report,to consider the case of the applicant for Group-D post in accordance with rules and law within 3 months *thereafter*.
3. With the above directions the OA stands disposed of. No order as to costs.

Anjan
(A.K.Gaur)
Judicial Member

General
(Dr.G.C.Srivastava)
Vice Chairman